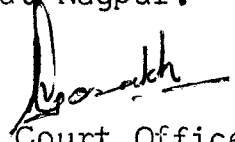


3

Per Tribunal

Dated 2.11.92

As Division Bench is not functioning during 2.11.92 to 6.11.92 at Nagpur. The matter is Adjourned to 18.1.93 for A.H. at Nagpur.


For Court Officer

Date: 18-1-1993 Camp at Nagpur

O.A.735/91

Mrs.Dev for Mr.P.S.Sadavarte
for the applicant and
Mr.Ramesh Darda for the respondents.

At the request of applicant's
counsel adjourned to 15-3-1993,
at Nagpur.


(M.Y.PRIOLKAR)

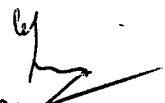
Member(A)

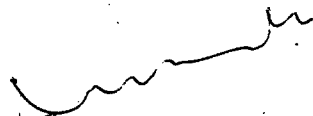
Dated : 15-3-1993.

Mr. P.S. Sadavarte, Counsel for
the applicant.

Mr. Ramesh Darda Counsel for
the respondent.

At the request of Mr. Sadavarte
the application is allowed to be withdrawn
No order as to the costs.


(M.Y.PRIOLKAR)
M(A)


(M.S. DESHPANDE)
V.C.